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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 08/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER :
PETITION NUMBER : TCP/211/2016
NAME OF THE PETITIONER(S) : raffath
NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Prithviraj Reddy

Counsel for

R₁ & R₃₋₅

for this

SAM JAYARAJ
HOUSTON

COUNSEL FOR
PETITIONER

[Signature]
8/3/17

For
M/S. SARVABHARMA
ASSOCIATES

ORDER

Counsels representing both the parties present. Both of the counsels prayed time for submitting final arguments. At request, time enlarged. Put up on 28.03.2017 at 10.30 A.M.

[Signature]
CH. MOHD SHARIEF TARIQ
MEMBER (JUDICIAL)

[Signature]
ANANTHA PADMANABHA SWAMY
MEMBER (JUDICIAL)